

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 695
TO BE ANSWERED ON 21.07.2016**

Entry of Foreign Law Firms

695. SHRI C.S. PUTTA RAJU:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the present status of grant of permission to foreign lawyers/law firms to practice the profession of law in India;
- (b) the salient features/conditions of the said permission;
- (c) whether the litigation sector will remain the exclusive domain of Indian lawyers/law firms; and
- (d) if so, the details and the objectives thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS
AND INFORMATION TECHNOLOGY**

(SHRI P.P. CHAUDHARY)

(a) to (d) : The matter is under active consideration of the Government in consultation with other stakeholders.
